

(c) A sum of Rs. 54.75 lakh has been released through the Coconut Development Board in the Sixth Plan as Government of India's share under the Scheme to be matched by an equal amount by the State Government of Kerala for providing financial assistance to the coconut growers. Under this Scheme cash assistance is given to the growers for removal of disease affected trees @ Rs. 75 per tree and 50% subsidy on the cost of seedling and inputs such as fertiliser and plant protection chemicals. Another Scheme for rejuvenation of diseased and unproductive plantation in Kerala is implemented in the State as Centrally Sponsored Scheme. The Scheme envisages supply of 4.4 lakh hybrid seedlings and fertiliser at 50 per cent cost. The total cost of the Scheme during Sixth Plan is Rs. 102.93 lakhs to be shared equally by the Centre and the State Government.

#### Likely Power Famine in Kerala

90. PROF. P.J. KURIEN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Kerala is likely to experience a power famine by the end of 1985; and

(b) if so, the steps being taken to meet the situation ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Kerala is purely a hydel power system. With a normal rainfall during 1985, it is expected that Kerala will be able to meet its energy requirements.

(b) Does not arise.

#### Micro-Hydel Project in Arunachal Pradesh

91. SHRI P.K. THUNGON : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there was a proposal from the Government of Arunachal Pradesh to set up a series of Micro-Hydel Projects near Sessa in West Kameng District of Arunachal Pradesh;

(b) if so, their present position;

(c) whether equipments purchased for these projects are lying unutilized due to delay in work;

(d) whether despite the cost of production per unit of electricity being very low, the projects are being delayed; and

(e) if so, the reasons and details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a), (b), (d) and (e). The revised project report of Sessa Micro Hydel Scheme (3×500 KW) in West Kameng District of Arunachal Pradesh, received in October, 1983, is under examination in Central Electricity Authority and Central Water Commission. The Project authorities have been requested to depute their engineers for discussing the civil design aspects of the project with Central Water Commission. The scheme would be taken up for clearance, after its techno-economic feasibility is established.

(c) Information is being collected from the Union Territory authorities and will be laid on the Table of the House.

[Translation]

#### Recommendation of Joint Committee on Salaries and Allowances of Members

92. SHRI VIJAY KUMAR YADAV : Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

(a) whether the Joint Committee on Salaries and Allowances of Members of Parliament has recommended enhanced pension and first class railway passes for ex-Members of Parliament;

(b) if so, the details thereof; and

(c) the reaction of the Government in regard thereto ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes.

(b) and (c). (i) Pension payable to